


HOW TO MAKE PAYMENT

1. Click on “Make Payment” button to proceed for paying the application fee.

6	For SBI Payment Portal Note. Payment must be made to Registrar General, High Court of Karnataka with Application Number starting with HCK19_____ (16 characters). Do not pay on any other numbers. If you pay, it cannot be considered. SC/Cat-I and Physically Challenged have to pay Rs 100/- (Rupees One Hundred Only). Others have to pay Rs 250/- (Rupees Two Hundred and fifty Only).
NOTE:	
1.Payment has to be made on Application Number starts with Ex. (HCK19XXXXXXXXXX) 16 characters at SBI Payment Portal, By clicking on Make Payment button.	
2.Success/ failure in payment has to be confirmed by the candidates themselves with SBI Branch as shown in below link.	
3.If the candidate enters wrong/mismatch Application number and also for failure of payments, High Court of Karnataka is not responsible and no further communication is entertained.	
Note: POP-UPS Windows must be allowed in your browser settings.	
	

Applicants shall read and understand “Guidelines for payment” carefully.

Karnataka Judiciary Online Recruitment, HIGH COURT OF KARNATAKA, BENGALURU.

Guidelines for Mode of Payment

Payment is to be done through State Bank iCollect. Payment of modes are to be accepted like Net Banking (SBI Account Holder only), Credit/Debit Cards of SBI and other Banks also and Challan Form are to be generated SBI online only and submit challan to SBI Branch only.

a. By Clicking MAKE PAYMENT button, page will direct to ONLINE STATE BANK COLLECT Payment. Select Payment Category as ONLINE RECRUITMENT.

Fill up the details such as Name, Application Number, Date of Birth, appropriate fees amount and other details display on page.

a. Please do not leave any extra spaces before, in-between or After the Application No.

b. Please note First three characters should be alphabets in capitals. i.e., **HCK**

c. From 4th to 7th characters should be numerical. i.e., **1985**

d. From 8th to 10th characters should be alphabets in capitals. i.e., **DRV**

e. Remaining from 11th to 16th characters should be numerical. i.e., **000001**

For Examples **HCK1985DRV000001** (Total 16 characters)

f. After entering all the information in the page, by Clicking on Submit button. Your entered details will be displayed, verify the details and click on Confirm button.

Page will be directed to selection of payment mode - that is Netbanking, Credit/debit card or challan, Screen.

Select your payment mode and complete the payment and save receipt for your future reference.

Online Generation for CHALLAN Form.

If you are paying fee through challan, click on SBI BRANCH under other PAYMENT MODES button. Challan will be generated in PDF format with your fee details by the website. Save the Challan by clicking on link Pre-Acknowledgement Form in PDF

Print the challan, fill other details such as denomination and remit the amount to the nearest SBI-State Bank of India Branch. After payment keep depositor copy for your reference.

Please note the State Bank Collect Reference Number for your reference and SBI Bank has to be Confirm the transaction status of the payment made.

Note. HIGH COURT OF KARNATAKA, BENGALURU does not take any responsibility of transaction failure or data entry mistakes (Application Number) or Double payments.

Once Payment is made, Fee will not be refunded under any circumstance.

ONLINE SBI PAYMENT PORTAL

Application Number :

Enter the text

as shown in the image*

Under “ONLINE SBI PAYMENT PORTAL”, Applicants shall enter correct “Application number” and Captcha. Click on “GO” button to proceed further for making payment.

Applicants shall click and agree to the terms and conditions of SBI Bank collect and click “Proceed” button as shown in below screen.

Products & Services Know More

State Bank Collect

DISCLAIMER CLAUSE

Terms Used

- > **Corporate Customer:** Firm/Company/Institution (F/C/I) collecting payment from their beneficiaries.
- > **User:** The beneficiary making a payment to F/C/I for the services/goods availed.
- > Bank shall not be responsible, in any way, for the quality or merchantability of any product/merchandise or any of the services related thereto, whatsoever, offered to the User by the Corporate Customer. Any disputes regarding the same or delivery of the Service or otherwise will be settled between Corporate Customer and the User and Bank shall not be a party to any such dispute. Any request for refund by the User on any grounds whatsoever should be taken up directly with the Corporate Customer and the Bank will not be concerned with such a request.
- > Bank takes no responsibility in respect of the services provided and User shall not be entitled to make any claim against the Bank for deficiency in the services provided by the Corporate Customer.
- > The User shall not publish, display, upload or transmit any information prohibited under Rule 3(2) of the Information Technology (Intermediaries guidelines) Rules, 2011.
- > In case of non-compliance of the terms and conditions of usage by the User, the Bank has the right to immediately terminate the access or usage rights of the User to the computer resource of the Bank and remove the non-compliant information.

I have read and accepted the terms and conditions stated above.
 (Click Check Box to proceed for payment.)

Proceed

On click of “Proceed” button, the SBI Collect page would be redirected to “REGISTRAR GENERAL, HIGH COURT OF KARNATAKA” SBI Collect page as shown below. Select Payment Category as “ONLINE RECRUITMENT”.

State Bank Collect 09-May-2019 [01:41 PM IST]

HIGH COURT OF KARNATAKA
 REGISTRAR GENERAL HIGH OF COURT OF KARNATAKA AMBEDKAR VEEDHI BANAGLORE, , BANGALORE-560001

Provide details of payment

Select Payment Category *

-- Select Category --

Online Recruitment

Mandatory fields are marked with an asterisk (*)
 The payment structure document if available will
 Date specified(if any) should be in the format of

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After selecting “Online Recruitment” payment category, the below screen would be displayed.



HIGH COURT OF KARNATAKA
REGISTRAR GENERAL HIGH OF COURT OF KARNATAKA AMBEDKAR VEEDHI BANAGLORE, BANGALORE-560001

Provide details of payment

Select Payment Category *

Online Recruitment

Application Number
Ex-HCKXXXXXXXXXXXXX *

Re-type Application Number *

Candidate Name *

Date of Birth (DD/MM/YYYY) *



Application Fee *

Remarks

- Note: 1. Application Fee shall be paid as per the Notification. 2. Success/ failure in payment has to be confirmed by the candidates themselves with SBI Branch. 3. Application Number must start with "HCKXXXXXXXXXXXXX". (it contains 16 Alphanumeric characters).
- 4. If the candidate enters wrong/mismatch Application number and also for failure of payments, High Court of Karnataka is not responsible and no further communication is entertained.

Please enter your Name, Date of Birth (For Personal Banking) / Incorporation (For Corporate Banking) & Mobile Number.
This is required to reprint your e-receipt / remittance(PAP) form, if the need arises.

Name *

Date Of Birth / Incorporation *



Mobile Number *

Enter the text as shown in the image *

D47D5

Submit

Reset

Back

Applicants shall enter Candidate Name correctly as mentioned in online application page. Enter correct Application Number, Retype the Application Number, Enter correct date of birth as mentioned in online application page and select the correct Fee from the list as prescribed for the respective categories. Candidates shall again enter the correct Candidate Name, Date of Birth and Mobile number and captcha as shown in the above screen. Click on "Submit" button to continue. The following screen would be displayed.



HIGH COURT OF KARNATAKA

REGISTRAR GENERAL HIGH OF COURT OF KARNATAKA AMBEDKAR VEEDHI BANAGLORE, , BANGALORE-560001

Verify details and confirm this transaction

Category	Online Recruitment
Application Number Ex-HCKXXXXXXXXXXXX	HCK1985DRV000001
Re-type Application Number	HCK1985DRV000001
Candidate Name	Ramya
Date of Birth (DD/MM/YYYY)	1/5/2001
Application Fee	100
Total Amount	INR 100.00
Remarks	application fee

■ Please ensure that you are making the payment to the correct payee.

[Confirm](#)[Cancel](#)

Click on “Confirm” button to proceed further. The following screen would be displayed for selecting Mode of Payment option as shown in below screen. Candidates shall select the convenient mode of payment option to pay application fee.

The screenshot shows the State Bank MOPS (Multi Option Payment System) interface. The top header includes the State Bank MOPS logo and the text "Multi Option Payment System" on the left, and "State Bank Collect" on the right. The main content area is divided into three sections: "NET BANKING", "CARD PAYMENTS", and "OTHER PAYMENT MODES".

- NET BANKING:** Contains two options: "SBI" with "Bank Charges: 11.8" and "Other Banks Internet Banking" with "Bank Charges: 17.7". A red arrow points to the "SBI" option with the text "For Net Banking".
- CARD PAYMENTS:** Contains a message "This payment mode is not available between 23:30 hours IST and 00:30 hours IST" and three card options: "State Bank ATM-cum-Debit Card" (Rs 11.8), "Other Banks Debit Cards" (Rs 12.98), and "Credit Cards" (Rs 12.98).
- OTHER PAYMENT MODES:** Contains two options: "SBI BRANCH" (Rs 59.0) and "Buddy" (Rs 5.9). A red arrow points to the "SBI BRANCH" option with the text "For Challan Download".

Follow the procedure as prescribed by the bank to make payment through Net Banking and Card Payment. For downloading the State Bank Collect challan form, click “SBI Branch” option under “Other Payment Mode” label. The following screen would be displayed.

NOTE:- Applicants shall note down the SB Collect Reference number without fail for future reference.

The screenshot displays the SBI State Bank Collect payment confirmation page. The page header includes the SBI logo and navigation tabs for 'State Bank Collect', 'State Bank MOPS', and 'Pay EPFO'. The main content area shows a success message: 'Payment details captured successfully. Please print & submit the Pre Acknowledgement Payment form to the Branch for Payment.' Below this is a table of payment details:

Payment Details:	
SBCollect Reference Number	DU84565108
Category	Online Recruitment
Application Number Ex: HCKXXXXXXXXXXXXXX	HCK1813CJR000001
Re-type Application Number	HCK1813CJR000001
Candidate Name	Ramakrishna
Date of Birth (DD/MM/YYYY)	20/3/1990
Application Fee	500
Transaction Charge	INR 59.00
Total Amount	INR 559.00
Remarks	fee

Below the table, there is a link: [Click here to save the Pre-Acknowledgement Form in PDF](#). At the bottom, there is a link: [Return to State Bank Collect Home Page](#). The footer contains copyright information for OnlineSBI and links for Privacy Statement, Disclosure, and Terms of Use.

Click on pdf link “Click here to save the Pre-Acknowledgement form in Pdf” to download the Challan form as shown below. Applicants shall pay the application fee in any of the SBI branches and Applicants shall secure the Depositor Copy of the Challan and display the same to the authority without fail.

State Bank Collect Depositor Copy

Pre Acknowledgement Payment(PAP) Form for Payment through any SBI Branch

Date: 01-02-2018

Beneficiary/Remittance Details	
State Bank Collect Reference No.	DU84565108
Beneficiary:	HIGH COURT OF KARNATAKA
Category:	Online Recruitment
Remitter	RamaKrishna
	Rs
Collection Amount	500.00
Commission	59.00
Total (Rupees Five Hundred Fifty Nines Only)	559.00

Details of Cash / Cheques	Rs	P
Total Rs		

Instructions for Depositor: This is not an e-receipt. After payment, please visit www.onlinesbi.com > State Bank Collect and click on the hyperlink at the bottom of the page to generate the e-receipt.

(To be Filled in by the Bank)

Journal No: DU84565108

Branch Name: _____

Branch Code: Deposit Date:

Branch Stamp

Authorized Signatory

State Bank Collect Branch Copy

Pre Acknowledgement Payment(PAP) Form for Payment through any SBI Branch

Date: 01-02-2018

Branch Teller: Use SCR 008765 Deposit - Fee Collection - State Bank Collect

Beneficiary/Remittance Details	
State Bank Collect Reference No.	DU84565108
Beneficiary:	HIGH COURT OF KARNATAKA
Category:	Online Recruitment
Remitter	RamaKrishna
	Rs
Collection Amount	500.00
Commission	59.00
Total (Rupees Five Hundred Fifty Nines Only)	559.00

Mode of Payment (Choose Either Cash / Cheque)

Cash PAN:

Please quote your PAN for Cash remittance => Rs. 50,000

Cash Notes	Amount	
	Rs	P
*2000		
*500		
*100		
*50		
*20		
*10		
Coins		
Total Rs		

Cheque

Cheque No: _____ Cheque Date: _____

Drawee Bank: State Bank of India (other bank cheques not accepted under PAP)

Branch: _____

Signature of the Depositor

Space for Bank use

Branch Stamp

For Payment Confirmation

The Applicants shall Click on “Pay-Confirmation” button to proceed payment is success or failure.

B **Payment Confirmation**

Pay-Confirmation

STATE BANK COLLECT
A MULTI-MODAL PAYMENT PORTAL

DISCLAIMER CLAUSE

Terms Used

- > **Corporate Customer:** Firm/Company/Institution (F/C/I) collecting payment from their beneficiaries.
- > **User:** The beneficiary making a payment to F/C/I for the services/goods availed.
- > Bank shall not be responsible, in any way, for the quality or merchantability of any product/merchandise or any of the services related thereto, whatsoever, offered to the User by the Corporate Customer. Any disputes regarding the same or delivery of the Service or otherwise will be settled between Corporate Customer and the User and Bank shall not be a party to any such dispute. Any request for refund by the User on any grounds whatsoever should be taken up directly with the Corporate Customer and the Bank will not be concerned with such a request.
- > Bank takes no responsibility in respect of the services provided and User shall not be entitled to make any claim against the Bank for deficiency in the services provided by the Corporate Customer.
- > The User shall not publish, display, upload or transmit any information prohibited under Rule 3(2) of the Information Technology (Intermediaries guidelines) Rules, 2011.
- > In case of non-compliance of the terms and conditions of usage by the User, the Bank has the right to immediately terminate the access or usage rights of the User to the computer resource of the Bank and remove the non-compliant information.

I have read and accepted the terms and conditions stated above.
(Click Check Box to proceed for payment.)

Proceed

Applicant shall select the checkbox and click on Proceed button.

State Bank Collect - State Bank Mops

State Bank Collect Collect [Exit](#)

Reprint Remittance Form 09-May-2019 [12:55 PM IST]

Payment History

HIGH COURT OF KARNATAKA
REGISTRAR GENERAL HIGH OF COURT OF KARNATAKA AMBEDKAR VEEDHI BANAGLORE, , BANGALORE-560001


Provide details of payment

Select Payment Category *


- Mandatory fields are marked with an asterisk (*)
- The payment structure document if available will contain detailed instructions about the online payment process.
- Date specified(if any) should be in the format of 'ddmmyyy'. Eg., 02082008


Applicant shall select Payment History from SBI Collect dropdown menu as shown above.

Select a date range to view details of previous payments

Date of Birth * 
(Date provided at the time of making payment)


Mobile Number(Enter 10 - digit) *
(Mobile Number provided at the time of making payment)

Start Date * 

End Date * 

Enter the INB Reference Number (Starting with 'DU') & DOB/Mobile Number to view a specific payment

DU Reference Number *
(As appearing in your pass book/statement in the narration pertaining to the transaction)

Date of Birth * 
(Date provided at the time of making payment)

OR

Mobile Number(Enter 10 - digit) *
(Mobile Number provided at the time of making payment)

Enter the text as shown in the image *

Applicants shall enter DU Reference number of SBI payment with date of birth or Mobile no., and Confirm whether payment was paid to the Registrar General, HIGH COURT OF KARNATAKA, Bengaluru.